CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.200/00269/2018

Jabalpur, this Tuesday, the 11th day of September, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ishwari Prasad, S/o Mahesh Prasad, about 66 years, R/o – Village – Dundi, P.O. – Khalri, Tehsil – Majholi, Distt-Jabalpur. -Applicant

(By Advocate – Shri H.R. Bharti)

Versus

- 1. Union of India through the General Manager, West Central Railway, Jabalpur 482001.
- 2. The Divisional Railway Manager, West Central Railway, Jabalpur 482001 -Respondents

(By Advocate – Shri A.S. Raizada)

ORDER (ORAL)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh O.A.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

am/-